

RECOVERY CERTIFICATE NO. 8512 OF 2025

Release Order No: RRD-1/1150/8512/2025

Release of attachment on immovable property attached vide Prohibitory Order No. RO/HO/1137/2025 dated July 21, 2025

1. Whereas Recovery Certificate No. 8512 of 2025 dated January 08, 2025 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs. 5,16,000/- (Rupees Five Lakh Sixteen Thousand Only) along with interest / costs / charges / expenses etc. against Priti Rajesh Katira (PAN: ADHPK0999A ["Defaulter"]) for failure to pay the penalty imposed by Adjudication Officer vide order dated November 12, 2024.

2. And whereas vide Prohibitory Order No. RO/HO/1137/2025 dated July 21, 2025, the Recovery Officer has attached the below mentioned immovable property of the Defaulter prohibiting him from transferring or charging the property in any way and prohibiting all persons from taking any benefit under such transfer or charge.

"Flat No 3304, Tower A Enigma, LBS Road, Mulund West, Mumbai 400080 (CTS No:475)"

3. And whereas SEBI has recovered an amount of Rs. 5,77,168/- (Rupees Five Lakh Seventy-Seven Thousand One Hundred and Sixty-Eight Only), which includes the amount due, with costs and all charges and expenses towards full and final settlement of demand raised in the aforesaid recovery certificate in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 of the Income-tax Act, 1961.

4. In view of the completion of recovery of dues/ cancellation of recovery certificate, the Prohibitory Order No. RO/HO/1137/2025 dated July 21, 2025 stands rescinded and the property mentioned at para 2 above is released from attachment in the instant recovery proceedings.



5. This direction is issued in exercise of powers conferred under section 28A of the SEBI Act, 1992 r/w Rule 12 of Second Schedule to the Income-tax Act 1961.

Given under my hand and seal at Mumbai this 24th Day of February 2026.

Seal



J. Ashok Kumar

RECOVERY OFFICER

KSK

J. ASHOK KUMAR
जे. अशोक कुमार
Recovery Officer
वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति और विनिमय बोर्ड
Mumbai
मुंबई

Copy to:

- 1. Priti Rajesh Katira**
C 1801-1803, Golden Willows CHS Ltd
Vasant Gardens, Swapna Nagri Off, LBS Marg
Mulund, Mumbai – 400080
- 2. Joint Joint Sub Registrar, Kurla 2**
2nd Floor, Magathane Telephone Exchange
Tagore Nagar No 7, Haryali, Vikroli East
Mumbai 400 083
- 3. Inspector General of Registration and Controller of Stamps**
Ground Floor New Administrative Building,
Bund Garden Rd, Opposite Vidan Bavan,
Agarkar Nagar, Pune – 411 001